

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 264 of 2013 & IA-195 of 2014**

**Dated : 9<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Steel Authority of India Ltd. ... Appellant(s)  
Versus  
Damodar Valley Corporation & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sushant Kr. Sarkar  
Ms. Tulika Mukherji

Counsel for the Respondent(s) : Mr. Arvind Kumar Dubey for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **16<sup>th</sup> July, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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